

2/1054/21

Endorsement on A1- 414/2021 Dated 11.01.2021 of District Court, Kozhikode.

Copy communicated to the under mentioned Judicial Officers for information & necessary action.

(By Order)

Sheristadar.



To

1. The Addl. District & Sessions Judge- II,III, Kozhikode.
2. The Addl. District & Sessions Judge-IV/ V, Kozhikode.
3. The Addl. District and Sessions Judge (for the trial of cases relating to atrocities and sexual violence towards Women and Children), Kozhikode.
4. The Special Judge (NDPS Act Cases)/ Addl. District & Sessions Judge, Vadakara.
5. The Special Addl. Sessions Judge (Marad Cases), Kozhikode.
6. The Motor Accidents Claims Tribunal, Kozhikode/ Vadakara.
7. The Judge, Family Court, Kozhikode/ Vadakara.
8. The Special Judge, Fast Track Special Court, Kozhikode/ Koyilandy
9. The Chairman, Waqf Tribunal, Kozhikode.
10. The Chief Judicial Magistrate, Kozhikode .(For communicating among the Magistrate's Courts)
11. The Principal Sub Judge, Kozhikode.
12. The Sub Judge, Vatakara / Koyilandy.
13. The Principal Munsiff - I / II, Kozhikode.
14. The Munsiff, Koyilandy/ Vadakara/ Nadapuram.
15. The Munsiff-Magistrate, Perambra/ Payyoli/Thamarassery.
16. The Nyayadhikari, Gram Nyayalaya, Koduvally, Thamarassery.
17. The Nyayadhikari, Gram Nyayalaya, Kunnummal, Kuttiady.

Copy to:

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Superintendent II/ III/ IV / DSA, District Court, Kozhikode.

A1 DJ



Call

THE HIGH COURT OF KERALA

Ernakulam-682031
Email: bsec.hc-ker@gov.in
Phone: 0484-2562921
Fax: 0484 2562451
Date 16-11-2020

B1(D)-10465/2018

OFFICIAL MEMORANDUM

Sub: On-Line portal for Judicial Officers- resetting of password-
instructions-reg:
Ref: High Court Official Memorandum no. B1(A)52975/20 dated
04.11.20

Attention is invited to the Official Memorandum referred to
wherein a direction was issued to all Judicial Officers who are due for transfer,
to submit their transfer application through on-line mode by using the module
available in the link hckerala.gov.in/admin using their JO/KL code as password.

It has been noticed that some of the Officers are still using
password like " admin " which may create serious data security issues / data
manipulation. Hence all the Judicial Officers are directed to reset their
password to keep its secrecy. In case of any difficulty in resetting the password,
the Officers can contact any of the following help-line numbers during office
hours:0484-2562561, 0484-2562517 & 9495142809.

Copy
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11/11/21

(By Order)

V.K Sujatha
Joint Registrar

To
All Principal District Judges Chief Judicial Magistrates
(They shall bring the contents of this Official Memorandum to the notice of all
Judicial Officers subordinate to them in their respective Districts, including
those on deputation.)

Copy to:
The file/stock file.

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